IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP-122/2016

IN THE MATTER OF:

Rajan Packers

Applicant/petitioner

Vs.

Piccaddily Sugar Allied Ind. Ltd.

Respondent

Order under Section 433, 434 r.w.434 of the Companies Act

Order delivered on 22.09.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Shri R. Varadharajan, Hon'ble Member(Judicial)

For the Applicant/Petitioner :

Mr. Varun Punia, Mr. Siddhart Mittal,

Advocates

For the Respondent

ORDER

None is present on behalf of the respondent.

interest of justice, hearing is deferred the 6th October,2017.

> (CHIEF JUSTICE M.M.KUMAR) PRESIDENT

> > (R. VARADHARAJAN)

MEMBER(JUDICIAL)

22.09.2017 V. Sethi